

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 705-706/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ATEEQ AHMAD

Respondent(s)

Date : 24-01-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR  
Mr. Nisang Chaudhary, Adv.

For Respondent(s)

Mr. Akhil Kumar Saini, Adv.  
Mr. Keshav Ranjan, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

Await records.

List again on 25.3.2020.

RAJIV KALRA  
Registrar

MG